

ITEM NO.10

Court 4 (Video Conferencing)

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.674/2021

C.C.E. AND S.T., SURAT I

Appellant(s)

VERSUS

BILFINDER NEO STRUCTO CONSTRUCTION LTD.

Respondent(s)

(With appln.(s) for IA No.7353/2021-CONDONATION OF DELAY IN FILING and IA No.7355/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.7354/2021-EX-PARTE STAY)

WITH C.A. Nos.4465-4466/2021 (XVII-A)

(With appln.(s) for IA No.12176/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.12175/2021-STAY APPLICATION and IA No.12174/2021-CONDONATION OF DELAY IN FILING APPEAL)

Date : 19-08-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s)

Mr. Tushar Mehta, SG
Mr. Balbir Singh, ASG
Mr. A.K. Panda, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Shyam Gopal, Adv.
Mr. S.A. Haseeb, Adv.
Mr. Adit Khorana, Adv.
Mr. B. Krishna Prasad, AOR

CA 4465-66/2021

Mr. Vikramjit Banerji, ASG
Mr. M.K. Maroria AOR
Mr. Rupesh Kumar, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Merusagar Samantaray, Adv.
Ms. Priyanka Das, Adv.

For Respondent(s)

Ms. Charanya Lakshmikumaran, AOR
Mr. Aditya Bhattacharya, Adv.
Ms. Apeksha Mehta, Adv.
Mounica Kasturi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Civil Appeals on 27 August 2021.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
COURT MASTER